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dispute cannot be resolved without a reference to compulsory adjudication they are referred to compulsory adjudication.

SHRI D. L. SEN GUPTA: That stage was long over.

MR. CHAIRMAN: Next question.

DEMARCATION OF BOUNDARIES OF NEW PUNJAB STATES

•52. SHRI ABDUL GHANI: Will the Minister of HOME AFFAIRS be pleased to state whether Government are aware of any demand from the people living in the divisions of Agra and Meerut, Alwar and Bharatpur districts for the merger of these areas with Haryana?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): A few representations have been received urging the merger of certain areas of Uttar Pradesh and Rajasthan in the proposed Haryana State. Government has already made it clear that the proposed reorganisation of Punjab will not in any way affect the Territories of any of the adjoining States.

شری عبدالغنی : کیا وزیر صاحب فرمائینگر که پنجاب کی تقسیم جو آپ نئے سرے سے کر رہے ہیں اس میں کیا اثر پڑتا اگر آپ ہریانہ کو مضبوط ٹویزن ، بھرت پور ، الور اور دوسرے ہندی بولنے والے علاقوں کو ایک میں ملا دیتے ۔ اس میں گورنمنٹ کو میں ملا دیتے ۔ اس میں گورنمنٹ کو نی اگر جنم لیا متھرا میں، کھیلے وہ نند گاؤں برسانے میں، اور انہوں نے جا کر پیغمبری کا اپدیش دیا کرو کشیتر میں ۔ تو ان سب کو اکٹھا کرنے میں کیا آپتی ہے ؟

†[श्री अब्दुल गनी: क्या वजीर साहब फरमायेंगे कि पंजाब की तकसीम जो आप नये सिरे से कर रहे हैं इसमें क्या असर पडता

अगर आप हरयाना को मजबूत करने के लिये मेरठ डिवीजन, आगरा डिवीजन, भरतपुर, अलवर और दूसरे हिन्दी बोलने वाले इलाकों को एक में मिला देते ? इसमें गवर्नमेंट को क्या एतराज है ? भगवान कृष्ण ने अगर जन्म लिया मथुरा में, खेले वह नन्दगांव वरसाने में और उन्होंने जाकर पैगम्बरी का उपदेश दिया कुरूक्षेत्र में, तो उन सब को इक्टठा करने में क्या आपत्ति है?]

श्री जयसुख लाल हाथी : अभी जो सरकार के पास प्रोपोजल है वह तो खाली पंजाब के बारे में है कि उसका कैसे हिस्सा लैंप्यूएज को बेसिस पर किया जाय। जैसा माननीय सदस्य कहते हैं वैसी कोई बात हम शुरू करें तो यह मामला इतना बड़ा हो जायगा कि पता नहीं कि किस का हिस्सा कहां जायगा और किस का कहां जायगा। रिआर्गेनाइजेशन आफ स्टेट्स यह नहीं। अभी तो खाली पंजाब की बात है।

شری عبدالغنی : کیا وزیر صاحب فرمائینگر که پنجاب پہلے جو ایک بار تقسیم ہو چکا ہے اس کو وہ پھر تین حصوں میں تقسیم کرنے جا رہے ہیں ۔ تو کیا سرکار اس مرحلہ پر وچار کرنے کو تیار ہے کہ دیش کو بہت بڑے زونس میں تقسیم کیا جائے تاکہ جو ذاتی تعصب آج ہمیں چھٹکارا ملے ۔ اور ہمارا دیش مضبوط بنیادوں پر کھڑا ہو سکے ۔

†[श्री अब्बुल गनी: क्या वजीर साहब फरमायेंगे कि पंजाब पहले जो एक बार तकसीम हो चुका है उसको वह फिर तीन हिस्सों में तकसीम करने जा रहे हैं तो क्या सरकार इस मरहला पर विचार करने को तैयार है कि देश को बहुत बड़े जोन्स में तकसीम किया जाए ताकि जो जाती तास्सुव आज है

t[] Hindi Transliteration.

या इलाकाई तास्सुब है इससे हमें छुटकारा मिले और हमारा देश मजबूत बुनियादों पर खड़ा हो सके।]

श्री जपसुख लाल हाथी : आप बाडर खोन्स की वाल कर रहे हैं। अभी ऐसी कोई तजबीज नहीं है ।

श्वी अटल बिहारो बाजपेयी : सभापति जी, क्या यह सच नहीं है कि जब से सरकार ने पंजाब क पुनगंठन का फैसला किया है, एक मदारी का पिटारा खुल गया है और तरह-तरह की मांगें खड़ी हो रही हैं? अगर भाषा के आधार पर हरियाने का एक पृथक राज्य बन सकता है तो उत्तर प्रदेश, बिहार और राजस्थान बांटने की मांग का क्या अनौचित्य है? सरकार किस आधार पर इन मांगों का विरोध करेगी।

श्री जदसुख लाल हाथी: इसलिये कि जैसा आपने कहा कि एक मदारी का वह क्या खूल गया है, वैसा हम खोलना नहीं चाहते।

श्री अटल बिहारी बाजपेयी : आपने तो उसे खोल दिया है।

SHRI MULKA GOVINDA REDDY: Sir, the Tehsils were also formed on some irrational basis. May I know whether the Government would consider for demarcating Punjabi Suba and Haryana Province Tillage as a unit and the contiguity of the area, and in order to solve this Punjabi Suba once and for all whether they will consider the question of merger of some of the neighbouring districts in Rajasthan with Punjabi Suba?

SHRI JAISUKHLAL HATHI: So far as the latter part of the question is concerned, merging some parts of Rajasthan, I have already replied that there is no proposal. So far as the other part is concerned, it will be for the Committee to look into the matter.

SHRI ARJUN ARORA: The Government has accepted the principle of linguistic States. May I know if the Government will take that principle to its logical conclusion and ake steps to orm a Hindi Pradesh consisting of UP, Bihar, Madhya Pradesh, Rajasthan and Haryana? SHRI JAISUKHLAL HATHI: The present step of the Government is only to divide Punjab on a linguistic basis. There is no proposal for reorganiation of any other Slate.

SHRI M. M. DHARIA: Sir, the Government has not evolved any fixed formula based on some principles to solve the boundary disputes. Is the Government aware that the relations between the various States are strained and may we know when the Government intends to solve these disputes on some basic principles? For illustration, I would like to refer to the dispute between Maharashtra and Mysore. What is the idea of the Government and when is it going to solve all these disputes?

SHRI JAISUKHLAL HATHI: There is a separate question today itself on boundary disputes. I shall reply to that.

SHRI ABDUL GHANI: Sir, one more question. I have asked only two questions.

MR. CHAIRMAN: Sometimes I have allowed you four questions also. So you should be content with two.

SHRI ABDUL GHANI : This is an important question, Sir.

MR. CHAIRMAN: I dare say it would be very important.

شری عبدالغنی : کیا وزیر صاحب فرمائینگے که آنہوں نے میری یه بات تو نہیں مانی که ابھی هریانه کو بڑا کیا جائے لیکن جو ابھی چھوٹے سے پنجاب کو تین حصوں میں جھوٹے سے پنجاب کو تین حصوں میں جھوٹے میے پنجاب کو بھی بعد میں مانٹ رہے ھیں اس کو بھی بعد میں مامی طرح توڑ دینگے جیسے پہلے متسیه یونین بنی، ودربھ بنا، پیپسو بنا اور اس لئے ان کو توڑ دیا اور ایک میں ملا دیا _

†[श्री अक्बुल रानी : क्या वजीर साहब फरमाएंगे कि उन्होंने मेरी यह बात तो नहीं मानी कि अभी हरयाना को बड़ा किया आए

f]] Hindi Transliteration.

लेकिन जो अभी छोटे से पंजाब को तीन हिस्सों में बांट रहे हैं उसको भी बाद में इसी तरह तोड़ देंगे जैसे पहले मत्स्य यूनियन बनी, विदर्भ बना, पेप्सू बना और वह चूंकि बाएबिल स्टेट्स नहीं थीं इसलिए उनको तोड़ दिया और एक में मिला दिया?]

श्री जयसुख लाल हाथी : अभी सरकार का ऐसा इरादा नहीं है कि पहले तीन हिस्सों में बांट दिया जाय और फिर एक कर दिया जाय ।

REFINERV AND PETROCHEMICAL COM-PLEX AT HALDIA

•53. SHRI BIREN ROY: Will the Minister of PETROLEUM AND CHEMI-CALS be pleased to state:

(a) the reasons for the delay in coming to a decision regarding the setting up of the refinery and the petro-chemical complex at Haldia;

(b) how many parties have come forward to take up this project;

(c) whether the fertiliser factory there is going to be a part of the complex or a separate concern; and

(d) whether the Government of West Bengal will be associated with the complex?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SARDAR IQBAL SINGH): (a) Proposals were received at various dates from April 1965 and were revised after discussions on their technical aspects.

(b) Three.

(c) One of the proposals offers to assist in setting up a fertilizer project.

(d) This will be examined at the appropriate time after the conclusion of agreements with the foreign collaborator.

SHRI BIREN ROY: The West Bengal Government has already represented to the Centre that this is a very important project. Nothing that will solve the problem or bring about the implementation of the project has yet been taken up, although they have acquired lands and everything.

SARDAR IQBAL SINGH: The proposals are before the Government. We are discussing it. Land we have acquired so that there may not be any delay in the project. SHRI BIREN ROY: How much foreign currency is involved in fertiliser and petrochemical complex?

SHRI O. V. ALAGESAN: As was stated in the answer, only one proposal contains the offer for a fertiliser project. As far as the petro-chemical projects go, none of these parties has made any offer. The cost of the refinery project, it will not be possible to give, because all the three parties have given different estimates. It will not be possible to give a correct estimate of the project now.

SHRI BIREN ROY: The question is not who offers what. The Government must have some proposal as to what they are going to do and on that tenders should be accepted. If there are 3 parties who have offered, have we to accept what they offer and not do what we want to do ? Is that the position the Government is taking, especially when we have all the raw materials there ?

SHRI O. V. ALAGESAN: Sir, the position is somewhat like this. One of the parties, as I stated, made an offer for fertiliser also. It will ultimately depend upon the decision we take, whether we choose that party which has offered to put up the fertiliser project. In case we choose some other party, we will have to make some other arrangement. All this can be decided only after we take a decision as to with whose assistance we are going to set up the refinery first.

SHRI BIREN ROY: The question is that if only the refinery is there for which we have enough capacity, it does not become a self-sufficient unit. For future progress we must have both, the petro-chemical complex and the fertiliser. Would the Government reconsider the position and have a full complex there with one, two or even three parties together?

SHRI O. V. ALAGESAN: I am not able to agree with the hon. Member when he says that the refinery will not be a selfsufficient project. Independently, we have great need for fertiliser projects and they will use raw materials that come out of the refineries. We want a number of fertiliser projects. Similar is the case with the petrochemical projects. But so far as the petrochemical projects are concerned, finance is very important and the Fourth Plan is still in the making and as far as we